

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/153(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH DECEMBER, 2022, 10:30 A.M

IN THE MATTER OF	ADRIKA HEALTH FOOD PRIVATE LIMITED VS ANMOL FEEDS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Ms. Shreya Choudhary, Adv. : For Operational Creditor

Mr. Shaunak Mitra, Adv. : For Corporate Debtor
Mr. D. Sen, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Operational Creditor from instructions stated that the matter has been settled between the parties. Therefore, she seeks to withdraw this petition.
3. Petition is accordingly **dismissed as withdrawn**.
4. File be consigned to records.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)